GOVERNMENT OF INDIA COAL LOK SABHA

STARRED QUESTION NO:329 ANSWERED ON:19.03.2015 IMPLEMENTATION OF PROJECTS BY NLC P. Shri Nagarajan

Will the Minister of COAL be pleased to state:

- (a) the details of projects under implementation by the Neyveli Lignite Corporation Limited (NLC) in the country, State-wise;
- (b) whether any cost-benefit analysis and social audit of projects have been undertaken and if so, the outcome thereof;
- (c) whether NLC has allegedly diverted the funds meant for implementing the projects for other schemes/programmes, if so, the details thereof and the reasons therefor; and
- (d) the corrective action taken by the Government in this regard?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY(SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

Statement referred in part (a) to (d) of the reply to Lok Sabha Starred Question No.329 for answer on 19.3.2015.

(a) Neyveli Lignite Corporation Limited (NLC) was incorporated on 14.11.1956 under Companies Act 1956. The Core Business of the company is Lignite mining & power generation.

The details of projects under implementation by the Neyveli Lignite Corporation Limited (NLC), which are in the State of Tamil Nadu, in reference to its core business, are as given below:

- (i) TPS-II Expansion (2X250 MW): Thermal Power Station II Expansion by 2X250 MW at Neyveli was sanctioned by the Government of India in October 2004. Both the units will be commissioned once the technical snags are rectified by M/s.BHEL, the main plant contractor.
- (ii) Tuticorin Thermal Power Project (2x500MW), Tuticorin: At present Unit-I is ready for commissioning. Both Units of Neyveli Thermal Power Limited (NTPL) will be commissioned on receipt of Forest and Wildlife clearances.
- (iii) Neyveli New Thermal Power Project- (2x500MW): Government of India has sanctioned the Project on 09.06.2011. The units are scheduled to be commissioned in October 2017 and April 2018.
- (iv) Wind Power Project (51 MW): Work order for setting up of wind power project (34 units of capacity 1.5 MW each) was issued on 26th August 2013. So far seven Wind Turbine Generators have been commissioned.
- (v) Solar Power Project at Neyveli (10 MW): Letter of Award(LOA) was issued on 30th April 2014. Site clearance work is complete and 47181 Solar Photo Voltaic Modules out of 48000 numbers have been received at site.
- (b) : Prior to the approval of the project, Feasibility Report, Environment Impact Assessment/ Environment Management Plan are prepared for all projects to ensure feasibility, environment impact and economic viability of the projects. These projects are expected to generate power as per the following details:

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Name of the project Gross Generation (in MU)
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TPS-II Expansion ( 2X250 MW) at 80 % PLF 3504.00
Tuticorin Thermal Power Project- (2x500 MW) at 85 % PLF 7446.00
Neyveli New Thermal Power Project - (2x500 MW) at 85 % PLF 7446.00
Wind Power project (51 MW) at 25 % PLF 111.00
Solar Power project at Neyveli (10 MW) at 25 % PLF 22.00
Total 18529.00
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(c): NLC does not avail any budgetary support from the Government. Each of the above projects have been allocated adequate

provision in the budget by NLC and there has been no need of diversion of the allocated funds.

(d): Does not arise